

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 627 OF 2024

IN THE MATTER OF:

Gopal Chandra Vanwassi

....PETITIONER

VERSUS

Uttarakhand Pollution Control Board & Ors.

....RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 17.09.2024)

Gopal Chandra Vanwassi

....PETITIONER

VERSUS

1. Uttarakhand Pollution Control Board

Through the Member Secretary
Gaura Devi Paryavaran Bhawan, 46 B IT Park,
Sehstradhara Road, Dehradun Uttarakhand,
Ph No-(0135)-2658086
Email: msukpcb@yahoo.com

.....Respondent no. 1

2. District Magistrate

Chamoli, Uttarakhand
Ph. No.: 01372252102
Email: dmoffice.chamoli@gmail.com

.....Respondent no. 2

3. Abhyudaya Stone Crusher

Village Tharaali/ Kulsari, District Chamoli,
Uttarakhand- 246424

.....Respondent no. 3